GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:1598 ANSWERED ON:06.03.2013 DIVERSION OF AI FLIGHTS Ponnam Shri Prabhakar

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether various incidents of Air India flights getting diverted to different locations have happened thereby causing inconvenience to passengers;

(b) if so, the details thereof during each of the last three years and the current year along with the reasons therefor, incident wise;

(c) the loss estimated so far due to such diversions during the above period;

(d) whether the Government has made it mandatory for airlines to inform the passengers in case of diversion of flights;

(e) if so, the details thereof and if not, whether adequate compensation is paid to passengers along with the norms set in this regard; and

(f) the other corrective steps taken by the Government in this regard?

Answer

Minister of State in the Ministry of CIVIL AVIATION (SHRI K. C. VENUGOPAL)

(a) to (c): The information is being collected.

(d) to (f): No, Madam, no such guideline / direction exits.